

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1127/2021**

This the 23rd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Iqbal Hussain Wani (Age 27 years), S/o Mohammad Yousuf Wani, R/o Doyen, Chadoora Distt Budgam

.....Applicant

(Advocate:- Mr. Alludin Ganai-**Not Present**)

**Versus**

1. State of Jammu and Kashmir through Commissioner/Secretary to Government Agriculture Department Civil Secretariat, Srinagar/jammu.
2. Director, Agriculture Department Kashmir, Lal Mandi Srinagar.
3. Chief Agriculture Officer, Budgam.
4. Sub Divisional Agricultural Officer, Chadoora, Budgam.
5. Agriculture Extension Office Zone Chadoora Budgam.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant.

2. On the last dates also i.e., 12.03.2021 and 16.04.2021, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(DINESH SHARMA)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**